

ween different agencies involved in the operations against the extremists have been made. Vigil on the border has been increased.

[*Translation*]

Detection of Bogus Freedom Fighters

3083. SHRI RAM BHAGAT PASWAN :
SHRI G. BHOOPATHY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether several persons who are not genuine freedom fighters are getting freedom fighters' pension;

(b) if so, the number of such persons getting the pension in an illegal manner detected so far State-wise; and action taken against them; and

(c) the manner in which Government conducts enquiry into such cases ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SONTOSH MOHAN DEV) : (a) to (c). Freedom fighters pension is sanctioned after a careful scrutiny and verification of the documents submitted by the applicant. The verification, is generally done by the concerned State Government who verify the authenticity of documents/certificates with reference to available records/through local enquiry. However, complaints have been received from time to time against some pensioners and applicants alleging that they have managed or are trying to get the pension by fraudulent means or by furnishing false information. Such complaints are promptly referred to the concerned State Government for verification. In doubtful cases, where the complaints appear prima-facie genuine, the pension sanctioned is suspended and showcause notices are issued to the pensioners. Such cases are reviewed on the basis of explanation received from the freedom fighters and the verification report of the concerned State Government. In case the pensioner is found to have furnished false information to get the Samman Pension the pension sanctioned to him is cancelled and the State Government concerned is advised to take steps to recover the wrongly drawn amount of pension. No

separate list of fraud cases is maintained in the Freedom Fighters' Division.

[*English*]

Crime in Delhi

3084. DR. CHANDRA SHEKHAR TRIPATHI ;
SHRI RAM BAHADUR SINGH :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether crime in Delhi is on the increase;

(b) if so, the details of steps taken to check the increasing crime rate;

(c) the number and locations of the new police stations set up during the last six months;

(d) whether Government propose to increase the existing police force in Janak Puri and the adjoining areas to check crime; and

(e) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) No, Sir.

(b) Does not arise.

(c) 11 Police stations at Jaffarpur Kalan Mukherjee Nagar, Shalimar Bagh, Delhi University, Partap Nagar, Parshad Nagar, Bhajanpura, Welcome, Mansarover Park, Anand Vihar and Preet Vihar have been opened during the last six months.

(d) and (e). Police Station Jaffarpur Kalan has been carved out from existing/old police stations Janakpuri and Najafgarh and the strength of police stations Janakpuri & Najafgarh has also been substantially augmented.

Vacancies of Deputy Secretaries

3085. SHRI KHELAN RAM JANGDE : Will the PRIME MINISTER be pleased to state :

(a) whether the number of vacancies for the panel of Deputy Secretaries in the CSS for year 1988 has been calculated;

(b) if so, whether element of 20 per cent vacancies on account of deputation requirement has been restored and implemented in the panel in question; and

(c) if not, the reasons for having different provisions in this regard for the CSS officers as against officers of other Central Civil Services ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) No, Sir.

(b) and (c). Do not arise.

Issue of Identity Cards in Border Areas

3086. SHRI RANJIT SINGH GAEKWAD : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government had introduced a pilot scheme for issuance of identity cards in the district, adjoining the borders;

(b) if so, whether Gujarat State Government has been advised to implement the scheme in its border districts;

(c) if so, the details of the number and names of tehsils of the districts in Guajrat where the scheme is required to be implemented; and

(d) the details of the action, if any, taken by Gujarat State in this regard up to 30 June, 1988 ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SONTOSH MOHAM DEV) : (a) The Government have approved the Pilot Scheme for issue of Identity Cards in Poogal, Nachna, Karanpur and Chauhatan Tehsils of Bikaner, Jaisalmer, Ganganagar and Barmer and Bhuj Taluka in Gujarat. The Government of Punjab are also working out schemes for issue of Identity Cards in border areas.

(b) to (d). Under this Pilot Scheme people residing in 64 villages of Bhuj Taluka of Kutch district are covered. So far the Government of Gujarat have issued

11,382 identity cards to the people living in the area.

Arrest of Journalists under NSA in Punjab

3087. SHRI PIYUS TIRAKY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a number of Journalists have recently been held under NSA in Punjab; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b). Only two journalists. Shri Kuldip Singh Arora, Press correspondent of UNI at Amritsar and Shri Mohinder Singh, Press Correspondent of Akali Patrika at Amritsar, were ordered to be detained in Punjab. Shri Kuldip Singh Arora has since been released by the State Government suo-moto and Shri Mohinder Singh is still in detention.

Freedom Fighters Cases from Bilaspur

3088. PROF. NARAIN CHAND PARASHAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the State Government of Himachal Pradesh has recommended some cases of Freedom Fighters' pensions belonging to Bilaspur District in their communication No. GAD-F/4-16/86, dated 23 June, 1987;

(b) if so, the names of the Freedom Fighters with their addresses, whose cases have been recommended for the sanction of freedom fighters pension;

(c) the decision taken by Government in each of these cases alongwith the dates with effect from which the pension would be paid in these cases, separately;

(d) if not, the reasons for not taking any decision till date; and

(e) the likely date by which the pensions would be sanctioned ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI